

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE & FARMERS WELFARE  
DEPARTMENT OF ANIMAL HUSBANDRY, DAIRYING AND FISHERIES  
LOK SABHA  
UNSTARRED QUESTION NO. 1419  
TO BE ANSWERED ON THE 26<sup>TH</sup> JULY, 2016

**ANIMAL REARING**

1419. DR GOKARAJU GANGA RAJU:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और कृषक कल्याण मंत्री be pleased to state:

(a) whether the Government has decided to introduce compartmentalization method to safeguard the interests of farmers involved in animal rearing;

(b) if so, the details thereof;

(c) whether it is a fact that India has formulated the method after meeting all the international standards and abiding by norms of the World Organisation for Animal Health under which India would also be bound to allow the import of poultry products from countries under the Office International des Epizooties (OIE); and

(d) if so, the impact on domestic poultry sector and protective measures taken by the Government for Indian poultry industry ?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

(SHRI SUDARSHAN BHAGAT)

(a) & (b) The Department of Animal Husbandry, Dairying and Fisheries has started recognizing compartmentalization method envisaged to keep disease free compartments as per the guidelines of World Organization for Animal Health for the poultry establishments intended for export of poultry and poultry products.

(c) & (d) In pursuance of the ruling by Dispute Settlement Body (DSB) of the World Trade Organization (WTO) in the dispute DS-430 (related to ban on imports of poultry products), India has issued a new Notification S.O.2337 (E) dated 08 July 2016 and the Guidelines thereunder and the provisions for import of poultry and poultry products have been made in line with the World Organization for Animal Health and also as per the Sanitary and Phytosanitary Agreement under WTO.

Imports are yet to be effected under the new Notification. In case of any unfair or unsatisfactory imports, WTO members are free to take necessary action, as deemed fit, within the WTO framework.

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